

Website

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OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE  
SHAHDARA DISTRICT, KARKARDOOMA COURTS, DELHI.

ORDER

The following postings and transfers are hereby made in official exigency with immediate effect:

S.N.	Name of the Official	From	To
1	Mr. Gurpreet Singh, JA EC:64560524	JA in Computer Branch, Shahdara District.	JA in the Judicial Branch, Shahdara District.
2	Mr. Rajeev Kumar, JA EC: 18669253	JA in the Judicial Branch, Shahdara District.	JA in Computer Branch, Shahdara District.
3	Mr. Om Narayan Yadav, JA, EC:82838212 (PwD)	Reader in the Court of Ms. Aakanksha Vyas, ASJ 06 (POCSO), Shahdara District.	JA/Incharge General Branch, Shahdara District.
4	Mr. Sanjay Kalra, SJA, EC: 93228242	SJA/Incharge General Branch, Shahdara District.	Reader in the Court of Ms. Aakanksha Vyas, ASJ 06 (POCSO), Shahdara District.
5	Ms. Priyanka Rawal, JA EC: 17556893	JA in Stationery Branch, Shahdara District.	JA in the Vigilance Branch & Litigation Branch, Shahdara District
6	Ms. Rajni A. Kumar, SJA EC: 41796665	SJA in the Vigilance & Litigation Branch, Shahdara District.	SJA in Stationery Branch, Shahdara District.

Note:

- ◆ Mr. Om Narayan Yadav, JA, shall also perform duties as Incharge Leave Section, Stationery Branch and Link Nodal Officer E-Sewa Kendra, Shahdara District in addition to the work already assigned to him.
- ◆ Transferred official/s shall handover the charge of all the court records in their custody along with the computer hardware and other peripherals, if any before relinquishing their duty at their respective transferor place.
- ◆ Non-compliance of the above directions or immediately proceeding on leave shall be viewed seriously and the official shall be liable for suitable disciplinary action.

(SANJAY SHARMA-I)

Principal District & Sessions Judge  
Shahdara District, KKD Courts, Delhi

No. 7236-7244 /Admn./P&T/SHD/KKD/2025

Dated: 12 AUG 2025

Copy forwarded for information and necessary action to:

1. The Ld. Principal District & Sessions Judge (HQ), Delhi.
2. The Sr.A.O. (Judl) Admn.II, O/o the Ld. Principal District & Sessions Judge (HQ), Delhi.
3. The Officer-In-Charge, Administration Branch, Shahdara District, Karkardooma Court, Delhi.
4. The Accounts Officer, Accounts Branch, Shahdara District, Karkardooma Court, Delhi.
5. Officers/Officials concerned.
6. Dealing Officials Personal File/Leave/CR.
7. Dealing Official, "LAYERS" Seat, Administration Branch, Tis Hazari Courts, Delhi.
8. Website Committee, Tis Hazari Courts/Karkardooma Courts, Delhi.
9. PS to the undersigned.

Principal District & Sessions Judge  
Shahdara District, KKD Courts, Delhi